

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH,
CAMP AT PANAJI.

Original Application No. 320/93.

Smt. Antonette Vaz. Applicant.

V/s.

The Senior Superintendent
of Post Offices, Goa Divn.,
& Others. Respondents.

Coram: Hon'ble Shri M.S.Deshpande, Vice-Chairman,
Hon'ble Shri M.R.Kolhatkar, Member(A).

Appearances:-

Applicant by Sh.M.S.Sonak.
Respondents by Sh.P.M.Pradhan.

Oral Judgment:-

¶Per Shri M.S.Deshpande, Vice-Chairman] Dt. 13.6.1994.

It is apparent that the applicant had previously declined a Group 'D' post, but later suggested a place where she should be posted. The respondents have filed at Annexure-'C' a letter dt. 17.10.1992 addressed to the Superintendent of Post Offices in which she had stated that she is prepared to accept the promotion provided that she is given a chance to work in Group 'D' post at Curtorim which is close to Macazana Branch Post Office. The applicant was given the posting, but the applicant did not join. In the circumstances, we see no merit in the application. It is dismissed.

M.R.Kolhatkar

(M.R.KOLHATKAR)
MEMBER(A)

M.S.Deshpande
(M.S.DESHPANDE)
VICE-CHAIRMAN

B.